Title: Need to give adequate compensation to the families of those killed in Mangalore Plane crash and provide better infrastructure facilities at the Mangalore Airport.

SHRI P. KARUNAKARAN (KASARGOD): I would like to draw the attention of the Government to the sad and shocking plane crash that occurred on the 22nd May this year. The plane was flying from Dubai to Mangalore and this shocking accident took place after the plane had landed. Madam, 158 passengers, five or six persons of the same family, had lost their lives in this accident. I visited many of the affected families because out of 158 passengers, 52 passengers belonged to my own constituency. Kasargod is very near to Mangalore.

The Government has given initial compensation to the aggrieved families but even after two months the final compensation has not been given to them. So, I would request the Government to take immediate steps in this regard. The Government has appointed a Committee to inquire into the reasons of this accident but even after two months no report has been submitted. We do not know whether the accident took place because of the human error, or some defect in the plane or due to the absence of infrastructure facility. Earlier also there were complaints that the runway at the Mangalore airport is very short and also the width and the length of the runway are not sufficient.

So, I would urge upon the Government to take immediate steps in this regard and give the Report as early as possible.